

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2080
ANSWERED ON 15/03/2022

PAYMENT UNDER MGNREGS

2080. ADV. ADOOR PRAKASH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government had directed the States to split wage payment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) into separate categories for Scheduled Castes and Scheduled Tribes;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether this decision has been withdrawn and if so, the details thereof;
- (d) whether the Government is aware that wage payment is getting delayed due to this category split in many States including Kerala; and
- (e) if so, the details thereof along with the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (e): The category wise (SC, ST and Others) wage payment system, as made applicable from the financial year 2021-22, has been introduced to accurately reflect the on-ground flow of funds to various population group. Its further streamlining is being undertaken.

Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme. Fund release to the States/UTs is a continuous process. Funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year.
